POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF WOO YANG ELECTRONICS (INDIA) LIMITED

Registered Office: IRC House, 846-Joshi Road, Karol Bagh, New Delhi - 110005
Tel No. 011 41548000, Fax No. 011 41548005, E-mail: vinodkumar@irclindia.com

The details, subsequent to the completion of the Open Offer made vide Public Announcement ('P.A.') dated Friday, May 29, 2009, Corrigendum to Public Announcement dated July 20, 2009 and the Letter of Offer dated July 16, 2009 sent to the shareholders of Woo Yang Electronics (India) Limited ('Target Company') under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("SEBI (SAST) Regulations"), issued by Arihant Capital Markets Limited as Manager to the Open Offer on behalf of M/s Picture Thoughts Private Limited ('Acquirer') to acquire 2,66,000 equity shares of Rs.10/- each (representing 20% of the outstanding voting capital) of the Target Company at a price of Rs. 9.00 (Rupees Nine only) per fully paid-up equity share payable in cash, are as under:

1. Name of the Target Company : Woo Yang Electronics (India) Limited
2. Name and Address of the Acquirer including PAC : M/s Picture Thoughts Private Limited
   G-018/019, Gr. Floor, Om Heera Panna Mall,
   Behind Shreejee's Restaurant, Oshiwara, Jogeshwari, Mumbai – 400 102
   PAC : Not Applicable
3. Name of Manager to the Offer : Arihant Capital Markets Limited
4. Name of Registrar to the Offer : RCMC Share Registry Private Limited
5. Date of Opening of the Offer : Monday, July 27, 2009
6. Date of Closing of the Offer : Monday, August 17, 2009
7. Details of the acquisition :

<table>
<tr><th>Sr. No.</th><th>PARTICULARS</th><th colspan="2">PROPOSED IN THE OFFER DOCUMENT</th><th colspan="2">ACTUALS</th></tr>
<tr><td>1.</td><td>Offer price</td><td colspan="2">Rs. 9.00</td><td colspan="2">Rs. 9.00</td></tr>
<tr><td>2.</td><td>Share holding of Acquirer (No. & % of the voting capital) before P. A. & Share Purchase Agreement (SPA)</td><td colspan="2">1,93,550
14.552%</td><td colspan="2">1,93,550
14.552%</td></tr>
<tr><td>3.</td><td>Shares acquired under SPA (No & % of voting capital)</td><td colspan="2">2,60,050
19.55%</td><td colspan="2">2,60,050
19.55%</td></tr>
<tr><td>4.</td><td>Shares acquired in the open offer (No & % of the voting capital)</td><td colspan="2">2,66,000
20.00%</td><td colspan="2">28,900
2.17%</td></tr>
<tr><td>5.</td><td>Size of the open offer (No of shares multiplied by offer price per share)</td><td colspan="2">Rs. 23,94,000/-</td><td colspan="2">Rs. 2,60,100/-</td></tr>
<tr><td>6.</td><td>Shares acquired after P.A. but before 7 working days prior to closure date, if any (No. & % of voting capital)</td><td colspan="2">NIL</td><td colspan="2">NIL</td></tr>
<tr><td>7.</td><td>Post offer share holding of Acquirer (No. & % of voting capital) (2+3+4+6)</td><td colspan="2">7,19,600
54.10%</td><td colspan="2">4,82,500
36.28%</td></tr>
<tr><td rowspan="2">8.</td><td rowspan="2">Pre & Post offer share holding of public (No. & % of voting capital) other than Acquirer</td><td>Pre Offer</td><td>Post Offer</td><td>Pre Offer</td><td>Post Offer</td></tr>
<tr><td>8,76,400
65.90%</td><td>6,10,400
45.89%</td><td>8,76,400
65.90%</td><td>8,47,500
63.72%</td></tr>
<tr><td>9.</td><td>Status of the escrow account, whether released or not</td><td colspan="2">Escrow Amount</td><td colspan="2">Rs. 24,00,000/-</td></tr>
<tr><td></td><td></td><td colspan="2">Transfer to Special Account</td><td colspan="2">Rs. 2,60,100/-</td></tr>
<tr><td></td><td></td><td colspan="4">The balance of Rs. 21,39,900/- retained in escrow account, will be returned to Acquirer upon completion of all obligations of the Acquirer under SEBI (SAST) Regulations.</td></tr>
<tr><td>10.</td><td>Payment of interest, if any to the shareholders along with the details thereof</td><td colspan="2">NIL</td><td colspan="2">NIL</td></tr>
<tr><td>11.</td><td>Status of Investor complaints received, if any</td><td colspan="2">NIL</td><td colspan="2">NIL</td></tr>
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This Public Announcement will also be available on the SEBI's website www.sebi.gov.in.

The Acquirer and its Directors accept full responsibility for the information contained in this Post Offer Public Announcement and are jointly and severally responsible for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations.

Issued on behalf of Acquirer by the Manager to the Offer:

ARIHANT capital markets ltd.
Merchant Banking Division

3rd Floor, Krishna Bhavan, 67, Nehru Road,
Vile Parle (East), Mumbai – 400 057,
Tel No:4225 4800/858, Fax No. 4225 4880
Contact person: Ms. Sheela Chhatwani
Email: sheela.c@arihantcapital.com
SEBI Registration Number: INM 000011070

Place : Mumbai **Date: September 1, 2009**